

IN THE HIGH COURT OF MEGHALAYA

SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.E.F.01.01.2016 TO 31.01.2016

Sl.No	Category of Cases	Category of Benches	Pending as on 01.01.2016	Institution	Disposal	Pending as on 31.01.2016
1	(RFA) Regular.First.Appeal	S/B	3	-	-	3
		D/B				
2	(MAF) Misc Application First	S/B	1	-	-	1
		D/B				
3	(RSA) Regular.Second.Appeal	S/B				
		D/B		4	-	4
4	(CRP) Civil.Revision.Petition	S/B	17	1	2	16
		D/B				
5	Review Petition	S/B	5	-	-	5
		D/B	3	-	-	3
		F/B				
6	(MC) Misc.Case (Civil)	S/B				
		D/B				
		F/B	-			
7	(WPC) Writ Petitions (Civil)	S/B	408	6	1	413
		D/B	7	5	2	10
		F/B	2	-	-	2
8	(CA) Company.Appeal	S/B				
		D/B	1	-	-	1
9	(C.Ptn) Company Petition	S/B	6	-	1	5
		D/B				
10	(PIL) Public.Interest.Litigation	S/B				
		D/B	11	-	-	11
		F/B				
11	(WA) Writ.Appeal	S/B				
		D/B	50	-	1	49
12	(Test.Case) Testamentary Case	S/B	1	-	-	1
		D/B				
13	(MAC) Motor.Accident.Claim	S/B	1	-	-	1
		D/B				
14	(Cont.Case.C) Contemp. Case Civil	S/B	26	1	-	27
		D/B				
15	(ITA) Tax Reference Cases	S/B	1	-	-	1
		D/B				
16	(SA) Second.Appeal.	S/B	1	-	-	1
		D/B				
17	(FA) First.Appeal	S/B	2	-	-	2
		D/B				
18	(Crl.A) Criminal.Appeal	S/B	7	-	-	7
		D/B	9	-	-	9
19	(Crl.Rev.Petn) Criminal.Revision.Petition.	S/B	4	-	-	4
		D/B				
20	(Crl.Petn) Criminal.Petition	S/B	13	4	1	16
		D/B				
21	Contempt Case (suo-moto)	S/B				
		D/B	1	-	-	1
22	Bail Appication./Anticipatory Bail(BA/AB)	S/B	-			
		D/B				
23	(W.P.Crl) Writ.Petition.(Criminal)	S/B				
		D/B	2	-	-	2
24	(Crl.MC) Criminal.Misc.Case	S/B	12	3	-	15
		D/B	1	-	-	1
25	(Trp.P.Crl) Transfer.Petition(Criminal)	S/B				
		D/B	1	-	-	1
26	(Cont.Case Crl) Contempt. Case(Criminal)	S/B				
		D/B	1	-	-	1
	TOTAL		597	24	8	613

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Sl.No	Category of Cases	Category of Benches	Pending as on 01.01.2016	Institution	Disposal	Pending as on 31.01.2016
1	R.F.A	S/B	3	-	-	3
		D/B				
2	M.A.F	S/B	1	-	-	1
		D/B				
3	F.A.O	S/B				
		D/B				
4	R.S.A	S/B				
		D/B		4	-	4
5	L.P.A	S/B				
		D/B				
6	C.R.P	S/B	17	1	2	16
		D/B				
7	Review Petn	S/B	5	-	-	5
		D/B	3	-	-	3
		F/B				
8	C.Ref	S/B				
		D/B				
9	Arbitration	S/B				
		D/B				
10	C.M.Appl	S/B	236	11	5	242
		D/B	66	7	3	70
		F/B	-			
11	WP(C)	S/B	408	6	1	413
		D/B	7	5	2	10
		F/B	2	-	-	2
12	C.Appl	S/B				
		D/B	1	-	-	1
13	C.Ptn	S/B	3	-	-	3
		D/B				
14	P.I.L	S/B				
		D/B	11	-	-	11
		F/B				
15	W.A	S/B				
		D/B	50	-	1	49
16	Mat.Case	S/B				
		D/B				
17	Test Case	S/B	1	-	-	1
		D/B				
18	M.A.C	S/B	1	-	-	1
		D/B				
19	El.Petn	S/B				
		D/B				

20	Cont. Case	S/B	26	1	-	27
		D/B				
21	Second Appl/S.A.O	S/B				
		D/B				
22	Comp.Petn	S/B	3	-	1	2
		D/B				
23	Tax Cases	S/B	1	-	-	1
		D/B				
24	Cross Objection	S/B				
		D/B				
25	Tr.P(C)	S/B				
		D/B				
26	W.P.(C) SOU MOTTO	S/B				
		D/B				
27	S.A.	S/B	1	-	-	1
		D/B				
28	L.A.REF	S/B				
		D/B				
29	L.A.APPL	S/B				
		D/B				
30	F.A	S/B	2	-	-	2
		D/B				
31	Crl.App	S/B	7	-	-	7
		D/B	9	-	-	9
32	Crl.Rev.Petn.	S/B	4	-	-	4
		D/B				
33	Crl.Petn	S/B	13	4	1	16
		D/B				
34	Crl.Ref	S/B				
		D/B				
35	Crl.(D) Ref	S/B				
		D/B				
36	Crl.OP	S/B				
		D/B	1	-	-	1
37	Bail Appln./Anticipatory Bail	S/B	-			
		D/B				
38	W.P.(Crl)	S/B				
		D/B	2	-	-	2
39	Crl.M.Appl	S/B	12	3	-	15
		D/B	1	-	-	1
40	Tr.P(Crl)	S/B				
		D/B	1	-	-	1
41	Cont. Case(Crl)	S/B				
		D/B	1	-	-	1
	TOTAL		899	42	16	925